

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3474  
TO BE ANSWERED ON 15.07.2019**

**PLANTATION LABOUR ACT**

**3474. SHRI PALLAB LOCHAN DAS:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether it is a fact that the Government is planning to amend the Plantation Labour Act, if so, the details thereof; and**  
**(b) the rules/provisions that the Government is planning to amend/change and the time by which the same is likely to be done?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) & (b): Yes, Sir. The Government is planning to subsume the Plantations Labour Act, 1951 in the Labour Code on Occupational Safety, Health and Working Condition Bill, 2019 which inter-alia aims to provide fair wages to plantation workers by limiting the kind component, to provide welfare facilities through the welfare schemes of the government and involve appropriate agencies in providing welfare schemes and enforcement of the provisions of the Act. The proposed Bill also aims to provide better welfare facilities to plantation workers such as medical, drinking water, educational facilities, housing facilities etc.**

**\*\*\*\*\***